कोई नियम बनाये जायेंगे भीर उनका कड़ाई से पालन किया जायगा ?

डा॰ का॰ का॰ का॰ कां.म.ती: उसके सम्बन्ध में सारी इनफ़ामेंशन मेरे पास इस समय उपलब्ध नहीं है। भगर ग्रानरेबुल मेम्बर इसके बारे में भ्रलग से प्रश्न पूछेंगे तो मे उसका जवाब दे सक्गा।

Strike at Air Force Department Jamnagar

*1238. Shri Nagi Reddy: Shri S. M. Banerjee: Shri A. K. Gopalan: Shri Awasthi:

Will the Minister of Defence be pleased to state:

- (a) whether workers of Air Force Department at Jamnagar observed a token strike on the 29th July, 1957; and
 - (b) if so, the reasons therefor?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) The strike was observed in sympathy with five discharged employees of the Unit.

Shri S. M. Banerjee: May I know the cause for their removal from service?

Sardar Majithia: Three were surplus to the establishment; one was discharged on disciplinary grounds and one because he was absent without getting leave.

Shri S. M. Banerjee: As regards the three who were discharged because they were surplus to requirements, were they offered alternative employment? As regards the other two, did they make an appeal, and if so, is it being considered by the Minister?

Sardar Majithia: So far as the three civilian M.P. drivers were concerned, they were offered alternative employment which they refused to accept.

So far as the person discharged on disciplinary grounds is concerned, Government is satisfied that he has been rightly discharged and there, is no question of review. Similar is the case with the laskar who was discharged because he absented himself without any leave. That cannot be tolerated.

Shri S. M. Banerjee: May I know whether two workers from the same establishment went on a hunger strike from 22-7-57 as a protest against this dismissal and may I know whether any action has been taken against them?

Sardar Majithia: Those employees who were discharged also threatened to go on strike.

Shri S. M. Banerjee: Did they go on hunger strike?

Sardar Majithia: From their books it does not certainly seem that they went on strike.

WRITTEN ANSWERS TO QUESTIONS

Bangalore Aerodrome

*1211. Shri Keshava: Will the Minister of Defence be pleased to state whether there is any proposal for improvement of the aerodrome at Bangalore?

The Deputy Minister of Defence (Sardar Majithia): Yes, Sir.

Political Sufferers

- *1213. Shri Panigrahi: Will the Minister of Home Affairs be pleased to state:
- (a) whether there is any proposal under consideration of Government for the permanent rehabilitation of political sufferers; and
- (b) if so, whether the State Governments will get monetary assistance from the centre for this purpose?